

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1155
ANSWERED ON:05.03.2013
EX SERVICEMEN STATUS FOR CAPF
Natarajan Shri P.R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has any proposal to give Ex-servicemen status to retired personnel of the Central Armed Police Forces (CAPF);
- (b) if so, the details thereof ; and
- (c) the time by which the proposal is likely to be implemented along with the number of such personnel likely to be benefitted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c) : No, Madam. However, the Government has approved the proposal of this Ministry on 1.11.2012 to declare the retired Central Armed Police Force (CAPF) personnel from Central Reserve Police Force (CRPF), Border Security Force (BSF), Central Industrial Security Force (CISF), Indo-Tibetan Border Police (ITBP) and Sashastra Seema Bal (SSB) as Ex-Central Armed Police Force personnel (Ex-CAPF personnel). The status "Ex-CAPF" is quite distinct from "Ex-Servicemen" of Defence Forces. Based on such designation of Ex-CAPF personnel, the State Governments concerned may extend benefits to them similar to the benefits being extended to the Ex-Servicemen of Defence Forces.